

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1826
ANSWERED ON:20.07.2004
ALLOTMENT OF LAND BY DDA
Chakraborty Shri Ajay

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the DDA has provided land to various Welfare and Cultural Organisations in Delhi;
- (b) if so, the details of those provided with land during the last three years;
- (c) the criteria fixed for allotment of land to such organisations;
- (d) whether a number of applications are lying pending for approval;
- (e) if so, the number thereof as on date along with the names of organisations to whom the allotment of land has not been made even after obtaining clearance in all respects from the Government of NCT of Delhi and other agencies;
- (f) the reasons for not according approval to those organisations; and
- (g) the time by which the pending applications are likely to be cleared?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD)

(a)to(g): The information is being collected and will be laid on the Table of the Sabha.